

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3197
TO BE ANSWERED ON 06TH AUGUST, 2018**

PRADHAN MANTRI ROJGAR PROTSAHAN YOJANA

**3197. DR. BHARATIBEN D. SHYAL:
SHRI KIRTI AZAD:
SHRI NISHIKANT DUBEY:
SHRI SANJAY HARIBHAU JADHAV:
SHRI RAJESH PANDEY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is providing incentives to industries and employees for promotion of employment generation in the country under the Pradhan Mantri Rojgar Protsahan Yojana;**
- (b) if so, the details thereof;**
- (c) the number of industries and employees provided incentives under the said scheme in the country since inception, State/UT-wise including Bihar and Maharashtra;**
- (d) the total fund earmarked and provided for the implementation of the said scheme, State/UT-wise; and**
- (e) the other steps taken/being taken by the Government for generation of employment opportunities through the said scheme along with the extent of success achieved therefrom?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) launched by Government of India w.e.f. 09.08.2016, aims at incentivization of the

employers to recruit unemployed persons and also to formalize the informal employees. The Government of India has been paying 8.33% of the employer's share of contributions that goes towards Employees' Pension Fund (EPS) for the new employees. The Govt. is now paying full Employer's Share (both EPS + EPF) w.e.f. 01.04.2018. The scheme will continue for such employees for the first three years of their employment from the date of acquiring a new UAN or 09.08.2016, whichever is later, provided they continue in employment in any EPFO registered establishment. The total number of establishments benefited is 76171 and employees benefited is 6112527 as on 25.07.2018 (including the State of Bihar and Maharashtra). The State/UT- wise information is enclosed as Annexure.

(d): The total amount of funds allocated (BE) for the FY 2016-17 to 2018-19 is 3652.09 crore and out of this Rs. 1762.94 crore has been released to EPFO for implementation of PMRPY.

(e): In a move to expand the scope and reach of PMRPY, the Government has made amendments in the guidelines (Version dated 23/2/2017), vide OM dated 12/04/2018 in line with announcement made in the Union Budget 2018.

"Government of India will pay the full employer's contribution (EPF & EPS both) as admissible from time to time w.e.f. 01/04/2018 for a period of three years to the new employees and to the existing beneficiaries for their remaining period of three years through EPFO. The terminal date for registration of beneficiary through establishment is 31st March, 2019."

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3197 FOR 06-08-2018

STATE-WISE INFORMATION IN RESPECT OF BENEFITS TO ESTABLISHMENTS & EMPLOYEES UNDER PMRPY AS ON 25/07/2018

STATE	ESTABLISHMENTS BENEFITED	EMPLOYEES BENEFITED
ANDHRA PRADESH*	5456	488869
ASSAM	254	5083
BIHAR	364	72070
CHANDIGARH	2031	83073
CHHATTISGARH	1478	59164
DELHI	3230	371122
GOA	134	4934
GUJARAT	8012	560853
HARYANA	4083	512317
HIMACHAL PRADESH	1859	72740
JHARKHAND	434	19578
KARNATAKA	4965	569433
KERALA	2488	108813
MADHYA PRADESH	2786	181825
MAHARASHTRA	9273	1106087
ODISHA	1212	66947
PUNJAB	3369	106766
RAJASTHAN	4728	233331
TAMIL NADU	8037	710088
UTTAR PRADESH	7870	441945
UTTARAKHAND	1792	159097
WEST BENGAL	2316	178392
GRAND TOTAL	76171	6112527

***includes Telangana also**